

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-101
IB-185/ND/2024

IN THE MATTER OF:

OVD Kinegram India Private Limited and Abhieet Jain**Applicant**

SECTION

U/s 59 IBC

Order delivered on 23.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Saurav Jain, Adv

For the Respondent :

ORDER

This is an application filed under Section 59 of the IBC seeking voluntary liquidation of the Corporate Debtor. Heard Ld. Counsel for the Applicant. Let notice be issued to the RoC and IBBI for their appearance as well as for filing reply. Notice be issued by all modes and proof of service be filed. List this matter on **06.06.2024**.

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-

(MAHENDRA KHANDELWAL)
MEMBER (J)